

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Criminal Appeal No(s). 680/2018

MALTI TRIPATHI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

("To be listed as per mentioning order dt. 18.04.18.")

WITH

Crl.A. No. 681/2018 (II)

(and IA No.30099/2018-XTRA and IA No.30101/2018-EXEMPTION FROM
FILING O.T.)

Date : 09-05-2019 This appeal was called on for hearing today.

For Appellant(s)

Ms Isha Garg, Adv.
Mr. Rajat Bhardwaj, AOR
Ms Isha Garg, Adv.
Ms. Rajkumari Banju, AOR

For Respondent(s)

Mr. Sanjay Kumar Dubey, AOR
Ms Aparna Trivedi, Adv.
Mrs. Swarupama Chaturvedi, AOR
Mr. Adarsh Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

Both matters

Sole respondent is duly represented.

Original record from the High Court and Trial Court has
been received.

Parties may file additional documents.

Registry to process the matters for listing before the
Hon'ble Court as per rules.

ANIL LAXMAN PANSARE
Registrar